

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 4319
TO BE ANSWERED ON 11TH AUGUST, 2017**

FAMILY PLANNING PROGRAM

**4319. SHRI DHARAM VIRA:
SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government have received any proposal to increase the age limit of marriage, if so, the details thereof;
- (b) whether the cases have been registered wherein the females have been forced by the family members to have more than two children without their wilful consent and if so, the details thereof;
- (c) the action taken by the Government in this regard;
- (d) whether any strategy is being planned to engage/involve men in the family planning program as envisioned in National Health Policy to increase the male vasectomy from less than 5 per cent to 30 per cent or more; and
- (e) if so, the details thereof, State/ UT-wise and if not, the reasons therefor?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SMT. ANUPRIYA PATEL)**

(a): No

(b): No such reports have been received by the Ministry

(c): Does Not Arise

(d) & (e): The Family Planning program in India is voluntary in nature and the Government promotes all family planning choices including male sterilization (Non-Scalpel Vasectomy). It is the prerogative of the clients to choose a family planning method as per their reproductive rights and the Government provides the services free of cost in all public health and accredited private/NGO facilities, as per the demand.

However, the Government promotes vasectomy as one of the main strategies under its Family Planning programme and organises 'Vasectomy Fortnight' in the month of November every year in all states/UTs wherein they carry out publicity campaigns to promote vasectomy and provide dedicated vasectomy service in their health facilities.